

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/87/(IB)/2017  
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD  
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Preetni. S. Arasu. for Rajagopal & Rajmathan Advocates	Counsel for Petitioner	Preetni
2	R. Srinivasan	Dy Rec	RD

ORDER

Counsel for the Applicant present. Counsel for RoC also present. Counsel for Applicant prayed for time. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk